



19.01.2022

19.01.2022

BEFORE THE NATIONAL GREEN TRIBUNAL

(EASTERN ZONE BENCH, KOLKATA)

ORIGINAL APPLICATION No.74 of 2021/EZ

IN THE MATTER OF:-

Puri Bar Association, Puri

.....

Applicant

- Versus -

Union of India & Others

.....

Respondents

Shashishekhar Dashi
Notary Govt. of India

SUPPLEMENTARY AFFIDAVIT ON BEHALF OF APPLICANT ASSOCIATION

Saveda Prasad Saurav

**Secretary
Puri Bar Association, Puri**

I, Secretary of Puri Bar Association, Puri do hereby solemnly affirm and state as follows:-

- 1) That, I am the Secretary of Puri Bar Association, Puri, at-Kacheri Road, Puri, P.O/Dist-Puri, Pin-752001 and the applicant in this case and well acquainted with the facts and circumstances of this case and I am competent to swear this affidavit.
- 2) That, the Applicant Association has sent the corrected cause title of the O.A. showing the complete list of respondents in compliance with the order dt.02.12.2021 passed by this Hon'ble Tribunal in O.A. No.74 of 2021/EZ in support of which this supplementary affidavit has been filed.
- 3) That, the advocate on behalf of Puri Bar Association, Puri for the aforesaid case namely Prasanta Kumar Mishra had sent e-copies of correct copies of the amended O.A showing the complete list of respondents as well as copies of additional affidavit dt.22.11.2021 on January 10, 2022 to the respondents from his e-mail id advpkmishrapuri@gmail.com. In proof of the

fact of sending the said copies of the same are attached hereto as **Annexure-F.**

- 4) That, on 14.01.2022, again I had sent e-copies of correct copies of the amended O.A showing the complete list of respondents as well as copies of



additional affidavit dt.22.11.2021 to the respondents through e-mail id puribarassociation@protonmail.com. In proof of the fact of sending the copies of the same are attached hereto as **Annexure-G**.

- 5) That, I have also send the rejoinder to the counter affidavit and affidavit of respondent Nos.5,6,7,8,9, 11 & 10 which have been served upon them on 18.01.2022 through e-mail id puribarassociation@protonmail.com. In proof of the fact of sending of the same are attached hereto as **Annexure-H**.
- 6) That, the advocate of Puri Bar Association, Puri have also sent e-copy of the rejoinder to the counter affidavit and affidavit of respondent Nos.5,6,7,8,9, 11 & 10 from his e-mail id advpkmishrapuri@gmail.com on 18.01.2022. In proof of the fact of sending the same are attached hereto as **Annexure-I**.
- 7) That, the Applicant Association has supplied the correct copies of the amended Original Application showing the complete list of respondent Nos.1(one) to 12(twelve) through e-copy/soft copy on 28.08.2021 to all the respondents showing the complete list of 12 respondents which was inadvertently omitted while preparing the PDF of the soft copy with respect to page No.12 of the amended O.A. containing the list of respondent Nos.8 to 12 in the said page No.12.
- 8) That, the facts stated above are all true to the best of my knowledge and belief.

Prepared in my office

[Signature]
19.01.2022

Sarada Prasad Saural
Secretary
Puri Bar Association, Puri
Deponent

SL. No.....*24*.....**Advocate**
Dated.....*19.01.22*.....

Identified by me

[Signature]
19.01.2022
Advocate



Solemnly Affirms & Signed
before the on this.....*19th*.....
day of *January* at.....AM/PM

[Signature]
Shashishekhar Dash
Notary Govt. of India



BEFORE THE NATIONAL GREEN TRIBUNAL
(EASTERN ZONE BENCH, KOLKATA)
MEMORANDUM OF APPLICATION

28.8.2021

(Under Section 18(1) read with Section 14,15,16 and 17 of
National Green Tribunal Act, 2010)

Original Application No. 74 of 2021 / EZ

IN THE MATTER OF

Puri Bar Association, Puri, Odisha, represented through its President and Secretary

... **Applicant**

Versus

Union of India and Others

... **Respondents**

Sarada Prasad Sengupta
Secretary
Puri Bar Association, Puri

In the matter of a petition by the applicant for amendment of the cause title of applicant as well as respondent Nos.1(one) and 4(four) in the O.A in compliance with the verbal order of this Hon'ble Tribunal by order dt.27.08.2021.

The above named applicant begs to state as follows:-

- (1) That, during course of the hearing on admission of the O.A. on 27.08.2021, their Lordships of the Hon'ble Tribunal found that there are some formal defects in the description of the parties in the cause title of the application with respect to applicant association as well as the respondent Nos.1(one) and 4(four) which needs to be corrected by amendment and accordingly the present application has been filed.
- (2) That, the formal amendments of the cause title have been described in the schedule of proposed amendments given below. The amendments sought for will no way change the nature and character of the application and is necessary for a full, final and complete adjudication of the

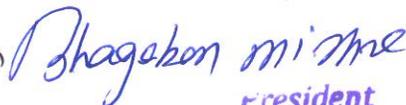
Pragadeen Mishra
President
Puri Bar Association, Puri

application. The ends of justice will be fully served in case the amendments proposed below in the schedule are incorporated in the original application and unless the same is done the applicant will suffer irreparable loss. By the time this application for amendment was filed since the order dt. 27.08.2021 of this Hon'ble Tribunal was not uploaded in the official website, the Applicant Association has filed this application as per verbal order of this Hon'ble Tribunal during course of hearing and in compliance with the same.

Prayer

Therefore the applicant prays that their lordships of the Hon'ble Tribunal be pleased to exercise its discretion to permit the applicant to amend the cause title of the original application as proposed in the schedule below and for which act of your kindness the applicant shall as in duty bound ever pray.


 Secretary
 Puri Bar Association, Puri


 President
 Puri Bar Association, Puri

By the applicants

Schedule of proposed amendments

- (1) That, in the cause title of the original application the name and other particulars of the Secretary of the Association be deleted and the Association be represented by the Secretary in his official capacity only.
- (2) That, in the cause title of the original application the name and other particulars of the President of the Association be completely deleted.
- (3) That, in the cause title of original application the respondent No.1(one) be corrected as "Secretary to Ministry of Environment, Forest & Climate Change (MoEF & CC), Govt of India" instead of THE DEPUTY SECRETARY TO GOVT, Ministry of Environment, Forest & Climate Change (MoEF & CC), Govt of India.
- (4) That, in the cause title of the original application the respondent No.4(four) be substituted as "Director General Forest (Central) Ministry of Environment, Forest & Climate Change (MoEF & CC), Govt of India instead of THE CHIEF CONSERVATOR OF FOREST, Ministry of Environment, Forest & Climate Change (MoEF & CC), Govt of India



VERIFICATION

We, the President and Secretary of Puri Bar Association, Puri do hereby solemnly verify that the contents of the above paragraphs are all true to the best of our knowledge and grounds are based on legal advice that we have not suppressed any material facts and I sign this verification on this the 28th day of August 2021.

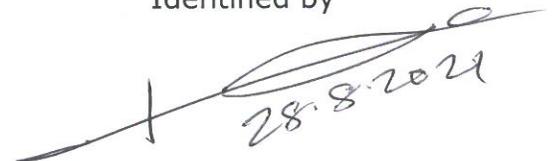
Date 28.08.21

Place - Puri

Sarada Prasad Kumar
Secretary
Puri Bar Association, Puri

Bhagaban Mishra
President
Puri Bar Association, Puri
Verificants

Identified by


28.8.2021

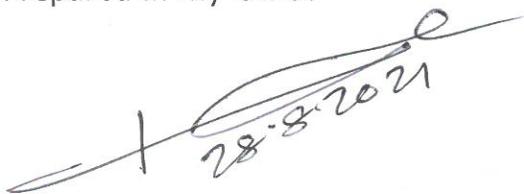
Advocate

AFFIDAVIT

I, Secretary of Puri Bar Association, Puri do hereby solemnly affirm and say as follows:-

1. That, I am the petitioner in this case and well acquainted with the facts and circumstances of this case and i am competent to swear this affidavit.
2. The, the facts stated in the paragraphs are true to my knowledge and the rest are my humble submission before this Hon'ble Tribunal.

Prepared in my Office



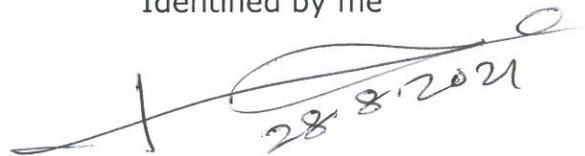
28.8.2021

Advocate

Sarada Prasad Samal
 Secretary
 Puri Bar Association, Puri

The Deponent

Identified by me



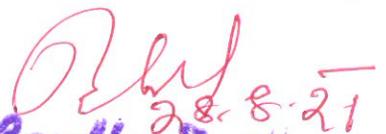
28.8.2021

Advocate



Certify that the above named deponent duly identified by Sri Mesanta K. Mishra Advocate, PUR do hereby solemnly affirm that the facts stated above are true to the best of his / her knowledge and belief being present on date 28 month 08 in 21 8.30 AM

Date: 28.08.21
 Sl No... 1
 Vol. No. 29


28.8.21
 Bilwa Bandhu Dash
 Notary Govt. of Odisha

BEFORE THE NATIONAL GREEN TRIBUNAL

(EASTERN ZONE BENCH, KOLKATA)

MEMORANDUM OF APPLICATION

(Under Section 18(1) read with Section 14, 15, 16 and 17 of
National Green Tribunal Act, 2010)

Original Application No. 74 of 2021 / EZ

IN THE MATTER OF

Puri BAR Association, Puri a registered Society registered under the provisions of Societies Registration Act, 1860 (ACT No.XXI of 1860) bearing Registration No- P.R 518 - 305 of 1981-82 having its registered office At-Kacheri Road, Puri P.S- Sea Beach, P.O/Dist-Puri represented by the Secretary of Puri Bar Association, Kacheri road, P.S- Puri Town , P.O-Puri, Dist-Puri, PIN- 752001, Mail: puribarassociation@protonmail.com.

..... **Applicant**

- **Versus** -

- (1) SECRETARY TO GOVT,
Ministry of Environment, Forest & Climate Change (MoEF & CC), Govt of India,
Indira Paryavaran Bhavan, Jor Bagh Road,
Aliganj, New Delhi - 110003, Email- secy-moef@nic.in
- (2) THE CHAIRMAN,
National Coastal Zone Management Authority,
Paryavaran Bhavan, CGO Complex,
Lodhi Road, New Delhi - 110003



Email - secy-moef@nic.in

- (3) THE DIRECTOR,
National Centre For Sustainable Coastal Management
(NCSCM),
Ministry of Environment, Forest & Climate Change (MoEF &
CC), Govt of India,
Anna University Campus,
Chennai, Tamil Nadu - 600025.
Email - data@ncscm.res.in / edcprojects@ncscm.org

- (4) DIRECTOR GENERAL FOREST (Central),
Ministry of Environment, Forest & Climate Change (MoEF &
CC), Govt of India,
Eastern Regional Office, A/3 Chandrasekharpur,
Bhubaneswar - 751023.
Email - roez.bsr-mef@nic.in

- (5) THE CHIEF SECRETARY, Govt of Odisha,
General Administration Department,
Lok Seva Bhawan, Sachivalaya Marg,
Unit - II, Keshari Nagar,
Bhubaneswar - 751001
Email ID - csori@nic.in / cs-ori@nic.in

- (6) THE CHAIRMAN,
Odisha State Coastal Zone Management Authority
(OCZMA), First Floor, Administrative Building,
Regional Plant Resource Centre Campus,
Nayapalli, Bhubaneswar - 751015.
Email - oczma1@gmail.com, forestenv2016@gmail.com

- (7) PRINCIPAL SECRETARY TO GOVT., Govt of Odisha,
Forest and Environment Department,
Kharvel Bhawan, Keshari Nagar,
Unit - V, Bhubaneswar - 751001.
Email - fesec.or@nic.in, ed.odisha@gov.in, env1992@gmail.com



(8) THE DIRECTOR, Environment – cum – Special Secretary & Member Secretary, OCZMA
Forest and Environment Department,
Kharvel Bhawan, Keshari Nagar,
Unit – V, Bhubaneswar - 751001.

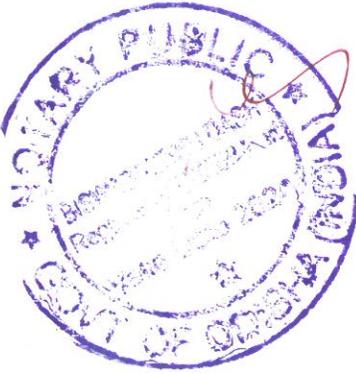
Email - direnvodisha@gmail.com, forestenv2016@gmail.com

(9) THE CHAIRMAN – CUM – COLLECTOR & D.M,
District Coastal Zone Monitoring Committee, Puri, O/O the
Divisional Forest Officer, Puri Wildlife Division, Chakratirtha
Road, At/P.O./Dist. – Puri – 752002.

Email – dm-puri@nic.in, dfopuri@yahoo.com

(10) THE CHAIRMAN,
State Pollution Control Board,
Parivesh Bhawan, A/118, Nilakantha Nagar,
Unit – VIII, Bhubaneswar – 751012.

Email – paribesh1@ospcbboard.org



(11) THE PRINCIPAL SECRETARY TO GOVT,
Govt of Odisha,
Housing and Urban Development Department,
Kharvel Bhawan, Keshari Nagar,
Unit – V, Bhubaneswar – 751001.

Email – hudsec.or@nic.in

(12) THE CHAIRMAN,
Puri Konark Development Authority,
V.I.P Road, Puri – 752 001.

Email – pkdapuri@gmail.com

.....

Respondents

**Annexure-F**

Prasanta Kumar Mishra <advpkmishrapuri@gmail.com>

Sir/Mdm, In compliance with the order dt.02.12.2021 passed in O.A. No.74/2021/EZ by Hon'ble NGT (EZ), Kolkata, I am sending here with the correct copy of the amended O.A showing the complete list of respondents as well as copy of additional affidavit dt.22.11.2021 through e-copy/soft copy of the additional affidavit dt.22.11.2021 for your perusal and necessary action at your end.

Thanking you Yours faithfully

2 messages

Prasanta Kumar Mishra <advpkmishrapuri@gmail.com>

Mon, Jan 10, 2022 at 9:14 AM

To: secy-moef@nic.in, data@ncscm.res.in, edcprojects@ncscm.org, csori@nic.in, cs-ori@nic.in, oczma1@gmail.com, forestenv2016@gmail.com, fesec.or@nic.in, ed.odisha@gov.in, env1992@gmail.com, direnvodisha@gmail.com, dm-puri@nic.in, dfopuri@yahoo.com, paribesh1@ospcbboard.org, hudsec.or@nic.in, pkdapuri@gmail.com, pbanerjeebihani@gmail.com

Cc: sahoomanoranjana941@gmail.com

green tribunal.pdf

NGT_rotated.pdf

Sir/Mdm,

In compliance with the order dt.02.12.2021 passed in O.A. No.74/2021/EZ by Hon'ble NGT (EZ), Kolkata, I am sending herewith the correct copy of the amended O.A showing the complete list of respondents as well as copy of additional affidavit dt.22.11.2021 through e-copy/soft copy of the additional affidavit dt.22.11.2021 for your perusal and necessary action at your end.

Thanking you

Yours faithfully

Prasanta Kumar Mishra,
Advocate. **O-273** of **1978**,
Puri Bar Association, Kacheri Road,
Puri, Odisha, Pin - 752001,
Mob- 9937159369, 7978208954

advpkmishrapuri@gmail.com

Mail Delivery Subsystem <mailer-daemon@googlemail.com>

Mon, Jan 10, 2022 at 9:13 AM

To: advpkmishrapuri@gmail.com

**Address not found**

Your message wasn't delivered to **paribesh1@ospcbboard.org** because the domain **ospcbboard.org** couldn't be found. Check for typos or unnecessary spaces and try again.

Annexure - F

The response was:

DNS Error: 48447977 DNS type 'mx' lookup of ospcbboard.org responded with code NXDOMAIN
Domain name not found: ospcbboard.org

Final-Recipient: rfc822; paribesh1@ospcbboard.org

Action: failed

Status: 4.0.0

Diagnostic-Code: smtp; DNS Error: 48447977 DNS type 'mx' lookup of ospcbboard.org responded with code NXDOMAIN

Domain name not found: ospcbboard.org

Last-Attempt-Date: Sun, 09 Jan 2022 19:43:59 -0800 (PST)

----- Forwarded message -----

From: Prasanta Kumar Mishra <advpkmishrapuri@gmail.com>

To: secy-moef@nic.in, data@ncscm.res.in, edcprojects@ncscm.org, csori@nic.in, cs-ori@nic.in, oczma1@gmail.com, forestenv2016@gmail.com, fsec.or@nic.in, ed.odisha@gov.in, env1992@gmail.com, direnvodisha@gmail.com, dm-puri@nic.in, dfopuri@yahoo.com, paribesh1@ospcbboard.org, hudsec.or@nic.in, pkdapuri@gmail.com, pbanerjeebihani@gmail.com

Cc: sahoomanoranjan941@gmail.com

Bcc:

Date: Mon, 10 Jan 2022 09:14:58 +0530

Subject: Sir/Mdm, In compliance with the order dt.02.12.2021 passed in O.A. No.74/2021/EZ by Hon'ble NGT (EZ), Kolkata, I am sending here with the correct copy of the amended O.A showing the complete list of respondents as well as copy of additional affidavit dt.22.11.2021 through e-copy/soft copy of the additional affidavit dt.22.11.2021 for your perusal and necessary action at your end. Thanking you Yours faithfully

----- Message truncated -----



**Annexure-F**

Prasanta Kumar Mishra <advpkmishrapuri@gmail.com>

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Thanking you Yours faithfully

1 message

Prasanta Kumar Mishra <advpkmishrapuri@gmail.com>

Mon, Jan 10, 2022 at 9:27 AM

To: paribesh1@ospcboard.org

Cc: sahoomanoranjan941@gmail.com

green tribunal.pdf

NGT_rotated.pdf

Sir/Mdm,

In compliance with the order dt.02.12.2021 passed in O.A. No.74/2021/EZ by Hon'ble NGT (EZ), Kolkata, I am sending herewith the correct copy of the amended O.A showing the complete list of respondents as well as copy of additional affidavit dt.22.11.2021 through e-copy/soft copy of the additional affidavit dt.22.11.2021 for your perusal and necessary action at your end.

Thanking you

Yours faithfully

Prasanta Kumar Mishra,
Advocate. **O-273** of **1978**,
Puri Bar Association, Kacheri Road,
Puri, Odisha, Pin - 752001,
Mob- 9937159369, 7978208954
advpkmishrapuri@gmail.com



Annexure-G

Sir/Mdm, In compliance with the order dt.02.12.2021 passed in O.A. No.74/2021/EZ by Hon'ble NGT (EZ), Kolkata, I am sending here with the correct copy of the amended O.A showing the complete list of respondents as well as copy of additional affidavit dt.22.11.2021 through e-copy/soft copy of the additional affidavit dt.22.11.2021 for your perusal and necessary action at your end. Thanking you
Yours faithfully

From: puribarassociation <puribarassociation@protonmail.com>
To: secy-moef@nic.in <secy-moef@nic.in>
data@ncscm.res.in <data@ncscm.res.in>
edcprojects@ncscm.org <edcprojects@ncscm.org>
csori@nic.in <csori@nic.in>
cs-ori@nic.in <cs-ori@nic.in>
oczma1@gmail.com <oczma1@gmail.com>
forestenv2016@gmail.com <forestenv2016@gmail.com>
fesecon@nic.in <fesecon@nic.in>
ed.odisha@gov.in <ed.odisha@gov.in>
env1992@gmail.com <env1992@gmail.com>
direnvodisha@gmail.com <direnvodisha@gmail.com>
dm-puri@nic.in <dm-puri@nic.in>
paribesh1@ospboard.org <paribesh1@ospboard.org>
hudsecor@nic.in <hudsecor@nic.in>
pkdapuri@gmail.com <pkdapuri@gmail.com>
pbanerjeebihani@gmail.com <pbanerjeebihani@gmail.com>
CC: sahoomanoranjani941@gmail.com <sahoomanoranjani941@gmail.com>
Date: Thursday, January 13th, 2022 at 8:52 AM



Sir/Mdm,

In compliance with the order dt.02.12.2021 passed in O.A. No.74/2021/EZ by Hon'ble NGT (EZ), Kolkata, I am sending here with the correct copy of the amended O.A showing the complete list of respondents as well as copy of additional affidavit dt.22.11.2021 through e-copy/soft copy of the additional affidavit dt.22.11.2021 for your perusal and necessary action at your end.

Annexure -G

Thanking you

Yours faithfully

Secretary, Applicant Association
Sd/-

Sent with [ProtonMail](#) Secure Email.

7.74 MB  2 files attached

 green tribunal.pdf (2.07 MB)

 NGT_rotated compressor.pdf (5.67 MB)



Annexure - G

Sir/Mdm, In compliance with the order dt.02.12.2021 passed in O.A. No.74/2021/EZ by Hon'ble NGT (EZ), Kolkata, I am sending here with the correct copy of the amended O.A showing the complete list of respondents as well as copy of additional affidavit dt.22.11.2021 through e-copy/soft copy of the additional affidavit dt.22.11.2021 for your perusal and necessary action at your end. Thanking you
Yours faithfully

From: puribarassociation <puribarassociation@protonmail.com>

To: csori@nic.in <csori@nic.in>

CC: sahoomanoranjana941@gmail.com <sahoomanoranjana941@gmail.com>

Date: Thursday, January 13th, 2022 at 8:56 AM

Sir/Mdm,

In compliance with the order dt.02.12.2021 passed in O.A. No.74/2021/EZ by Hon'ble NGT (EZ), Kolkata, I am sending here with the correct copy of the amended O.A showing the complete list of respondents as well as copy of additional affidavit dt.22.11.2021 through e-copy/soft copy of the additional affidavit dt.22.11.2021 for your perusal and necessary action at your end.

Thanking you

Yours faithfully

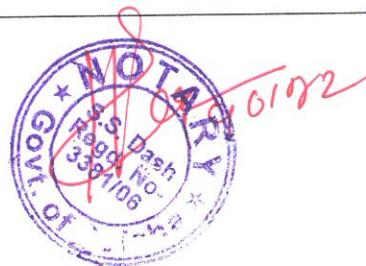
Secretary, Applicant Association
Sd/-

Sent with [ProtonMail](#) Secure Email.

7.74 MB 2 files attached

 green tribunal.pdf (2.07 MB)

 NGT_rotated compressor.pdf (5.67 MB)



Annexure-H

sending the rejoinder to your counter affidavit

From: puribarassociation <puribarassociation@protonmail.com>
To: csori@nic.in <csori@nic.in>
oczma1@gmail.com <oczma1@gmail.com>
forestenv2016@gmail.com <forestenv2016@gmail.com>
fesecon@nic.in <fesecon@nic.in>
ed.odisha@gov.in <ed.odisha@gov.in>
env1992@gmail.com <env1992@gmail.com>
direnvodisha@gmail.com <direnvodisha@gmail.com>
dm-puri@nic.in <dm-puri@nic.in>
dfopuri@yahoo.com <dfopuri@yahoo.com>
paribesh1@ospcboard.org <paribesh1@ospcboard.org>
hudsec.or@nic.in <hudsec.or@nic.in>
pbanerjeebihani@gmail.com <pbanerjeebihani@gmail.com>
CC: sahoomanoranjan941@gmail.com <sahoomanoranjan941@gmail.com>
Date: Tuesday, January 18th, 2022 at 8:41 AM

Thanking you

Yours Faithfully

Secretary, Applicant Association

Sd/-

Sent with [ProtonMail](#) Secure Email.

21.22 MB 1 file attached

 25MB.pdf (21.22 MB)





Prasanta Kumar Mishra <advpkmishrapuri@gmail.com>

sending the rejoinder to your counter affidavit and affidavit

1 message

Prasanta Kumar Mishra <advpkmishrapuri@gmail.com>

Tue, Jan 18, 2022 at 8:59 AM

To: csori@nic.in, cs-ori@nic.in, oczma1@gmail.com, forestenv2016@gmail.com, fsec.or@nic.in, ed.odisha@gov.in, env1992@gmail.com, direnvodisha@gmail.com, dm-puri@nic.in, dfopuri@yahoo.com, paribesh1@ospcboard.org, hudsec.or@nic.in, Pbanerjeebihani@gmail.com

Cc: sahoomanoranjana941@gmail.com

Prasanta Kumar Mishra,
Advocate. **O-273** of **1978**,
Puri Bar Association, Kacheri Road,
Puri, Odisha, Pin - 752001,
Mob- 9937159369, 7978208954
advpkmishrapuri@gmail.com

25MB.pdf
21731K

